Annexure-7

Name of the corporate debtor: DREAMS CONSTRUCTION (PUNE) PRIVATE LIMITED ; Date of commencement of liquidation: 12.12.2023; List of stakeholders as on: 10.02.2024

List of other stakeholders, if any (other than financial creditors and operational creditors)

Amount (In Rs.)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks , if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
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